

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1786

ANSWERED ON:05.03.2015

POWER GENERATION CAPACITY OF POWER PLANTS

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**Will the Minister of POWER be pleased to state:**

(a) the details of installed capacity and targets fixed for power generation in respect of every power project/plant established in the country along with actual quantity of power generated from each of them during the last three years and current year including the targets fixed for power generation by them during the next Plan, State/UT-wise;

(b) whether power generated from to their installed capacity and if so, the details thereof and the reasons therefor;

(c) whether the Government proposes to review the existing power projects/plants and intends to establish some more power projects/plants into the country to increase and achieve targeted power generation and if so, the details thereof along with funds required for the job including source of mobilisation of funds; and

(d) the steps taken/to be taken for increasing power generation and optimal utilization of installed power generation capacity of existing power projects/plants?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY  
( SHRI PIYUSH GOYAL )

(a) & (b) : The State/UT-wise details of Installed Capacity and targets fixed for power generation with actual quantity of power generated from each of the power project during the last three years and current year is at Annex.

The generation targets are fixed on year to year basis and not on Plan basis. The generation target for 2014-15 is 1023 Billion Unit.

(c) & (d) : Electricity being a concurrent subject, supply and distribution of electricity to various consumers in a State / UT is within the purview of the respective State Government / State Power Utility. The Central Government supplements the efforts of the State Governments by establishing power plants and transmission systems in the Central Sector through Central Power Sector Undertakings (CPSUs). In particular, the Central Government has taken the following steps to review the existing power projects and commissioning of new power projects to increase and achieve targeted power generation etc:-

(i) Capacity addition of 1,18,537 MW (including 88,537 MW conventional and 30,000 MW renewable)during the 12th Plan, i.e. by 2016-17. As against this, about 52,738 MW from conventional sources has been achieved till 09.02.2015 and about 9120 MW from renewable sources till 31.01.2015.

(ii) Construction of 1,07,440ckm transmission lines and setting up of 2,82,740 MVA transformation capacity during the 12th Plan, i.e. by 2016-17. As against this, 50,503ckm of transmission lines and 1,64,924 MVA of transformation capacity have been achieved till January, 2015.

(iii) The gap in indigenous coal availability is being met through enhanced coal production and coal imports for increased generation by thermal plants.

(iv) Renovation & Modernization (R&M) of old thermal power plants is planned by concerned State and Central Power Utilities for improving the Plant Load Factor of existing power stations leading to increased generation.

(v) Promotion of energy conservation, energy efficiency and other demand side management measures are undertaken.

(vi) In order to support financial viability of State Distribution Utilities (Discoms), the Central Government had notified a Financial Restructuring Plan (FRP).

(vii) Expeditious resolution of issues relating to Environmental and forest clearances for facilitating early completion of generation and transmission projects.

Since Electricity Generation is a delicensed activity as per Electricity Act, 2003, the Generation project developer arranges the funds for the generation project(s).

